

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.230 – IA/220(AHM)2022
ITEM No.231 - IA/316(AHM)2022
ITEM No.232 - IA/1133(AHM)2022
in
CP(IB) 397 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

M/s Abhinandan Multitrade Pvt Ltd & Anr
V/s
M/s KSL & Industries

.....**Applicants**

.....**Respondent**

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan S. Godiawala, Advocate
For the RP : Mr. Saumitra Chaturvedi, Advocate Respondent- 2 & 3
Mr. Rajiv Chawla, Advocate for Mr. Arjun Sheth,
Advocate & Solicitor

ORDER

List this matter before regular bench on 16.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)